

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2623
ANSWERED ON 16/03/2026

STATUS OF MAJOR SCHEMES UNDER THE MINISTRY

2623. DR. V. SIVADASAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total funds allocated, released and utilised under major housing and urban development schemes, including Pradhan Mantri Awas Yojana (Urban), AMRUT and Smart Cities Mission, during the last five years, year-wise and State-wise;
- (b) the number of housing units and urban infrastructure projects sanctioned, completed and pending, along with reasons for delays, if any; and
- (c) the steps being taken to address cost escalation, implementation bottlenecks, inter-State disparities and quality concerns, and to ensure timely delivery and inclusive urban development?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

- (a) to (c): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0), Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Swachh Bharat Mission – Urban 2.0 (SBM – U 2.0), Smart Cities Mission (SCM), Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

AMRUT: The Government of India launched AMRUT in June 2015 to ensure basic urban infrastructure in selected cities with focus on water supply, sewerage and septage management, storm water drainage, non-motorized urban transport and development of green spaces.

Under AMRUT, States/UTs have grounded 6,000 projects worth ₹83,493.22 crore, of which works worth around ₹81,177.67 crore have been physically completed. These projects include 1,403 water supply projects worth ₹43,378.59 crore, 889 sewerage/septage management projects worth ₹34,471.1 crore, 838 drainage projects worth ₹3,017.13 crore, 348 non-motorised urban transport projects worth ₹1,022.27 crore and 2,522 green spaces & park projects worth ₹1,604.13 crore.

Under AMRUT, against Central share of ₹36,036 crore for projects, ₹34,901 crore have been released against which utilisation certificate worth ₹32,847 crore have been received. Details of State wise fund released and utilisation certificate received under AMRUT during the last five years are attached at **Annexure I**.

AMRUT guidelines provisions for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitors the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT, progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by MoHUA with the States/ UTs & their ULBs. There is a dedicated AMRUT online portal for tracking the progress and monitoring of projects provided by the States/ UTs.

AMRUT 2.0 was launched in the year 2021 in all ULBs/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Waterbody rejuvenation and green spaces & park are other components of the Mission.

Under AMRUT 2.0, State Water Action Plans comprising of 8,771 projects worth ₹1,92,482.52 crore have been approved, which includes 3,531 water supply projects worth ₹1,19,670.51 crore, 584 Sewerage & Septage Management projects worth ₹65,624.98 crore, 2,991 water body rejuvenation projects worth ₹6,083.32 crore and 1,665 parks projects worth ₹1,103.71 crore.

Under AMRUT 2.0, against Central share of ₹66,750 crore for projects, ₹18,984.42 crore have been released/Mother Sanction issued against which utilisation certificate received/ expenditure incurred from Mother Sanction worth ₹15,642.89 crore. Details of State wise fund released and utilisation certificate received/expenditure under AMRUT 2.0 are at **Annexure II**.

SCM: Under SCM, out of Central Government's allocation of ₹48,000 Cr, the 100 cities selected under the mission have been able to claim central financial assistance of ₹47,320 crore (i.e. 99% of the total Central share allocation for cities). As reported by the States/ UTs, as on 01.03.2026, amount of ₹46,203 Cr has been utilized (i.e. 97% of the total Central Share released for cities). The details of state-wise fund allocated under SCM are at **Annexure III**.

Smart City Proposals (SCPs) have been planned at the local level based on the local needs of the cities, in consultation with various stakeholders, including citizens, across various sectors. The cities under SCM are being developed based on SCPs received from States/UTs, across various sectors, viz., smart mobility, Water, Sanitation, Hygiene (WASH), smart governance, smart energy, environment etc. Under SCM, a total 8,064 projects amounting to ₹1,64,811 Cr were taken up since inception of the mission, out of which 7,784 projects (97% of total projects undertaken) worth ₹1,56,159 Cr have been completed. Among these, 123 housing projects were taken up, of which 122 have been completed.

SBM-U 2.0: Under SBM-U 2.0, funds are allocated/sanctioned for the entire mission period and not on yearly basis. State-wise details of fund allocated and released/utilized (including expenditure) under SBM-U 2.0 are at **Annexure-IV**.

PMAY-U 2.0: Land and Colonization are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/ UTs. However, MoHUA supplements the efforts of States/UTs, by providing Central Assistance for pucca houses to eligible urban beneficiaries across the country under PMAY-U since 25.06.2015. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost, for one crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). PMAY-U 2.0 guidelines and Unified Web-portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

Under PMAY-U and PMAY-U 2.0, a total of 125.15 lakh houses have been grounded for construction, out of which 97.30 lakh houses have been completed. State/UT wise and year wise details of financial progress during the last five years under PMAY-U & PMAY-U 2.0 are at **Annexure-V**.

The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries, availability of State share etc.

PM SVANidhi: This is a Central Sector scheme. Loan amount is disbursed by banks directly into the accounts of the beneficiaries. MoHUA along with Department of Financial Services (DFS) conducts regular review meetings with States/UTs/ULBs/Lending Institutions (LIs) to assess the ground level performance and resolve issues, if any.

Urban Transport: At present, 1,145 kms of metro rail lines (including 82.15 kms of Delhi Meerut RRTS) are operational in 26 different cities across the country. Details regarding Funds released from FY 2020-21 and onwards for Metro Rail/ RRTS Projects are at **Annexure-VI**.

Annexure as referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2623 due for answer on March 16, 2026 regarding 'Status of major schemes under the Ministry'.

State wise fund released and utilisation certificate received under AMRUT during the last five years

Rs. in Crores

S. NO	State / UT	Committed CA	Fund Released					UC Received						
			Till FY 2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	Till FY 2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	A&N Islands	10.82	6.49	0	4.32	0	0	0	6.49	0.00	2.90	0.00	0.00	
2	Andhra Pradesh	1056.62	866.38	0	0	76.37	107.13	0	866.38	0.00	0.00	76.37	0.00	
3	Arunachal Pradesh	126.22	42.88	0	56.44	0	0	17.37	42.88	0.00	56.44	0.00	0.00	
4	Assam	591.42	73.23	0	179.64	258.84	0	0	73.23	0.00	179.64	204.80	0.00	
5	Bihar	1164.8	369.94	685.93	0	0	90.28	0	369.94	685.93	0.00	0.00	90.28	
6	Chandigarh	54.09	53.25	0	0	0	0	0	52.39	0.00	0.00	0.00	0.00	
7	Chhattisgarh	1009.74	553.57	415.55	0	0	0	0	553.57	402.08	0.00	0.00	0.00	
8	Dadra & Nagar Haveli	10.82	6.43	0	4.16				6.43	0.00	4.16	0.00	0.00	
	Daman & Diu	18.03	3.6	0	0	0	0	14.43	3.60	0.00	0.00	0.00	0.00	14.43
9	Delhi	802.31	312.01	0	206.2	0	155.53	0	312.01	0.00	206.20	0.00	34.15	
10	Goa	104.58	20.91	0	0	0	41.84	0	20.91	0.00	0.00	0.00	41.84	
11	Gujarat	2069.96	1593.36	0	73.6	0	300	0	1593.36	0.00	73.60	0.00	300.00	
12	Haryana	764.51	442.61	147.18	147.18	0	9.43	0	442.61	147.18	147.18	0.00	0.00	
13	Himachal Pradesh	274.07	145.62	56.73	66.71	0	0	0	145.62	56.73	53.38	0.00	0.00	
14	Jammu & Kashmir	500.62	382.1	0	95.64	0	0	0	358.39		0.00	0.00	0.00	
15	Ladakh	79.19	37.4	0	0	0	1.8	0	33.21	0.00		0.00	0.00	
16	Jharkhand	566.17	332.45	109.62	109.62	0	0	0	332.45	89.84	24.75	0.00	0.00	
17	Karnataka	2318.79	1852.42	280.5	125.93	0	0	0	1852.42	252.52		0.00	0.00	
18	Kerala	1161.2	426.98	399.25	119.62	0	207.23	0	426.98	399.25	119.62	0.00	160.26	
19	Lakshadweep	3.61	1.43	0.41	0.41	0	0	0	1.43	0.41	0.27	0.00	0.00	
20	Madhya Pradesh	2592.86	2396.29	0	100.76	0	0	0	2396.29	0.00	100.76	0.00	0.00	
21	Maharashtra	3534.08	1532.52	1243.73	330	0	0	249.94	1532.52	1243.73	330.00	0.00	0.00	85.03
22	Manipur	162.28	96.21	66.07	0	0	0	0	96.10	65.81	0.00	0.00	0.00	
23	Meghalaya	72.12	8.91	0	22.69	39.42	0	0	8.91	0.00	22.69	39.42	0.00	
24	Mizoram	126.22	74.45	45.27	0	0	5.65	0	74.45	45.27	0.00	0.00	0.00	
25	Nagaland	108.19	33.66	0	43.52	0	30.69	0	33.66	0.00	43.52	0.00	0.00	
26	Odisha	796.97	785.23	0	0	0	0	0	785.23	0.00	0.00	0.00	0.00	
27	Puducherry	64.91	25.71	9.19	9.19	19.66	0	0	25.71	9.19	7.06	11.45	0.00	
28	Punjab	1204.47	240.89	121.44	623.57	0	204.87	0	240.89	121.44	623.57	0.00	204.87	
29	Rajasthan	1541.95	871.43	586.54	0	0	53.26	0	871.43	586.54	0.00	0.00	53.26	
30	Sikkim	36.06	12.51	0	18.55	0	2.97	0	12.51	0.00	18.55	0.00	0.00	
31	Tamil Nadu	4756.58	2063.9	278.84	1454.55	0	828.95	0	2063.90	278.84	1454.55	0.00	600.00	
32	Telangana	832.6	480.82	350.7	0	0	0	0	480.82	325.38	0.00	0.00	0.00	
33	Tripura	133.43	26.68	26.21	79.58	0	0	0	26.68	26.21	79.58	0.00	0.00	
34	Uttar Pradesh	4922.46	1470.52	964.37	1418.72	566.88	460.21	0	1470.52	964.37	1418.72	566.88	1.26	
35	Uttarakhand	533.72	271.5	113.39	147.02	0	0	0	271.50	113.39	89.39	0.00	0.00	
36	West Bengal	1929.32	984.31	245.82	675.26	0	0	0	984.31	245.82	376.36	0.00	0.00	
Total		36035.79	18898.6	6146.74	6112.88	961.17	2499.84	281.74	18869.73	6059.94	5432.90	898.92	1485.92	99.46

Annexure as referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2623 due for answer on March 16, 2026 regarding 'Status of major schemes under the Ministry'.

State wise fund released/sanctioned and utilisation certificate received/expenditure incurred under AMRUT 2.0

Figure in ₹ crore

S.N O	State / UT	Released/Sanctioned					UC Received/ Expenditure incurred from Mother Sanction					
		Committed CA (Projects)	2021-22	2022- 23	2023-24	2024-25	2025-26	2021- 22	2022-23	2023-24	2024-25	2025-26
1	Andaman and Nicobar	36				5.51		0.00	0.00	0.00	0.00	
2	ANDHRA PRADESH	2948		213.12	376.43		2	0.00	200.22	0.00	0.00	0
3	ARUNACHAL PRADESH	226			29.5		9.5	0.00	0.00	0.00	0.00	7.01
4	ASSAM	775		56.65		20	178.09	0.00	56.65	0.00	20.00	159.15
5	BIHAR	2628			400	10.77	6	0.00	0.00	5.80	0.00	3.75
6	CHANDIGARH	170		33			22.38	0.00	33.00	0.00	25.34	0
7	CHHATTISGARH	1303		148.4		34.12	145	0.00	148.40	0.00	0.00	134.74
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	30				6	12	0.00	0.00	0.00	6.00	0
9	Delhi	2885		211.41		71.25	36	0.00	211.41	0.00	34.09	34.25
10	GOA	85			15.76		20	0.00	0.00	15.76	0.00	15.19
11	GUJARAT	4512		602.73		702.74	573	0.00	602.73	0.00	702.74	486.83
12	HARYANA	1496			140	105.14	220	0.00	0.00	140.00	86.04	193.56
13	HIMACHAL PRADESH	256			51.56	51.11	50	0.00	51.56	50.66	50.66	48.49
14	JAMMU AND KASHMIR	867		158.6			100	0.00	51.64	0.00	0.00	45.41
15	JHARKHAND	1183	98.23	6.29		82.92	62	25.66	0.00	0.00	0.00	59.18
16	KARNATAKA	4628		614.37		462.77	690	0.00	614.37	0.00	311.23	666.02
17	KERALA	1374		148.74		56.7	125	0.00	148.74	0.00	0.00	87.52
18	LADAKH	128		11.7				0.00	0.00	0.00	0.00	
19	LAKSHADWEEP	2						0.00	0.00	0.00	0.00	
20	MADHYA PRADESH	4065	130.08	153.77			425	130.08	82.92	0.00	0.00	293.68
21	MAHARASHTRA	9310		1140.6 8		911.28	963	0.00	1140.68	0.00	460.56	914
22	MANIPUR	170		0.6	16.45		10.5	0.00	0.00	0.00	0.00	7.47
23	MEGHALAYA	111		21.69	43.38	21.69	10	0.00	21.69	43.38	10.85	10
24	MIZORAM	143			28		20	0.00	0.00	24.71	0.00	11.25
25	NAGALAND	176			35.19		1	0.00	0.00	0.00	0.00	0
26	ODISHA	1373	127.47	101.92	126	168.66	327.5	127.47	97.25	126.00	45.24	291.65

S.N O	State / UT	Released/Sanctioned						UC Received/ Expenditure incurred from Mother Sanction				
		Committed CA (Projects)	2021-22	2022- 23	2023-24	2024-25	2025-26	2021- 22	2022-23	2023-24	2024-25	2025-26
27	PUDUCHERRY	150		12.42	16.4	35.35	44	0.00	12.42	16.40	18.22	34.07
28	PUNJAB	1836		254.69			105	0.00	0.00	0.00	0.00	74.88
29	RAJASTHAN	3552		95.53	213.75	386.17	50	0.00	95.53	213.75	386.17	19.18
30	SIKKIM	40			3.62	4.38	9	0.00	0.00	3.62	0.00	5
31	TAMIL NADU	4942		398.13	447.73	769.07	650	0.00	398.13	447.73	763.97	581.35
32	TELANGANA	2789	100				170	0.00	0.00	0.00	0.00	167.48
33	TRIPURA	157		18.42	46.51	14.18	50	0.00	18.42	46.51	14.11	44.83
34	UTTAR PRADESH	8161		521.41	156.66	618.6	650	0.00	521.41	156.66	618.60	549.04
35	UTTARAKHAND	585		42.08		55.32	70	0.00	42.08	0.00	15.53	56.57
36	WEST BENGAL	3658		495.65			520	0.00	495.65	0.00	0.00	452.91
	Total	66750	455.78	5462	2146.94	4593.73	6325.97	283.21	5044.90	1290.97	3569.35	5454.46

Annexure as referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2623 due for answer on March 16, 2026 regarding 'Status of major schemes under the Ministry'.

Detail of state-wise fund allocated under SCM

(Rs. in Crores)

Sl. No.	City Name	State/UT Name	Status of GoI Funds	
			GoI funds claimed	GoI funds utilized
1	Port Blair	Andaman Nicobar Islands	306	245
2	Amaravati	Andhra Pradesh	488	488
3	Kakinada	Andhra Pradesh	490	485
4	Tirupati	Andhra Pradesh	392	388
5	Visakhapatnam	Andhra Pradesh	490	479
6	Itanagar	Arunachal Pradesh	488	408
7	Pasighat	Arunachal Pradesh	490	485
8	Guwahati	Assam	490	490
9	Bhagalpur	Bihar	490	486
10	Biharsharif	Bihar	433	418
11	Muzaffarpur	Bihar	490	445
12	Patna	Bihar	488	485
13	Chandigarh	Chandigarh	490	490
14	Atal Nagar	Chhattisgarh	488	476
15	Bilaspur	Chhattisgarh	429	403
16	Raipur	Chhattisgarh	453	453
17	Silvassa	Dadra and Nagar Haveli	392	389
18	Diu	Daman and Diu	386	386
19	NDMC	Delhi	343	317
20	Panaji	Goa	490	470
21	Ahmedabad	Gujarat	490	490
22	Dahod	Gujarat	417	414
23	Gandhinagar	Gujarat	490	463
24	Rajkot	Gujarat	490	488
25	Surat	Gujarat	490	490
26	Vadodara	Gujarat	490	489
27	Faridabad	Haryana	490	490
28	Karnal	Haryana	490	432
29	Dharamshala	Himachal Pradesh	490	477
30	Shimla	Himachal Pradesh	488	478
31	Jammu	Jammu and Kashmir	489	455
32	Srinagar	Jammu and Kashmir	452	441
33	Ranchi	Jharkhand	490	490
34	Belagavi	Karnataka	490	490
35	Bengaluru	Karnataka	488	456
36	Davanagere	Karnataka	490	490
37	Hubballi-Dharwad	Karnataka	490	444
38	Mangaluru	Karnataka	490	457
39	Shivamogga	Karnataka	490	490
40	Tumakuru	Karnataka	490	490
41	Kochi	Kerala	490	490
42	Thiruvananthapuram	Kerala	488	474
43	Kavaratti	Lakshadweep	183	45
44	Bhopal	Madhya Pradesh	490	490
45	Gwalior	Madhya Pradesh	490	490
46	Indore	Madhya Pradesh	490	490
47	Jabalpur	Madhya Pradesh	490	490

Sl. No.	City Name	State/UT Name	Status of GoI Funds	
			GoI funds claimed	GoI funds utilized
48	Sagar	Madhya Pradesh	490	489
49	Satna	Madhya Pradesh	490	483
50	Ujjain	Madhya Pradesh	490	490
51	Aurangabad	Maharashtra	490	490
52	Kalyan-Dombivali	Maharashtra	490	490
53	Nagpur	Maharashtra	490	490
54	Nashik	Maharashtra	444	444
55	Pimpri-Chinchwad	Maharashtra	490	490
56	Pune	Maharashtra	490	490
57	Solapur	Maharashtra	490	490
58	Thane	Maharashtra	490	490
59	Imphal	Manipur	398	348
60	Shillong	Meghalaya	490	445
61	Aizawl	Mizoram	490	419
62	Kohima	Nagaland	490	475
63	Bhubaneswar	Odisha	490	490
64	Rourkela	Odisha	490	490
65	Puducherry	Puducherry	343	338
66	Amritsar	Punjab	490	484
67	Jalandhar	Punjab	490	445
68	Ludhiana	Punjab	490	490
69	Ajmer	Rajasthan	490	490
70	Jaipur	Rajasthan	490	484
71	Kota	Rajasthan	490	484
72	Udaipur	Rajasthan	490	490
73	Gangtok	Sikkim	488	447
74	Namchi	Sikkim	490	464
75	Chennai	Tamil Nadu	490	490
76	Coimbatore	Tamil Nadu	490	490
77	Erode	Tamil Nadu	490	486
78	Madurai	Tamil Nadu	490	490
79	Salem	Tamil Nadu	490	490
80	Thanjavur	Tamil Nadu	490	488
81	Thoothukudi	Tamil Nadu	490	482
82	Tiruchirappalli	Tamil Nadu	490	489
83	Tirunelveli	Tamil Nadu	490	480
84	Tiruppur	Tamil Nadu	490	489
85	Vellore	Tamil Nadu	490	489
86	Greater Warangal	Telangana	377	377
87	Karimnagar	Telangana	429	429
88	Agartala	Tripura	490	490
89	Agra	Uttar Pradesh	490	490
90	Aligarh	Uttar Pradesh	490	488
91	Bareilly	Uttar Pradesh	490	485
92	Jhansi	Uttar Pradesh	490	490
93	Kanpur	Uttar Pradesh	490	489
94	Lucknow	Uttar Pradesh	490	490
95	Moradabad	Uttar Pradesh	490	490
96	Prayagraj	Uttar Pradesh	490	489
97	Saharanpur	Uttar Pradesh	490	488
98	Varanasi	Uttar Pradesh	490	490

Sl. No.	City Name	State/UT Name	Status of GoI Funds	
			GoI funds claimed	GoI funds utilized
99	Dehradun	Uttarakhand	490	484
100	New Town Kolkata	West Bengal	490	486
	Total		47,320	46,203

Annexure as referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2623 due for answer on March 16, 2026 regarding 'Status of major schemes under the Ministry'.

State-wise details of fund allocated and released/utilized (including expenditure) under SBM-U 2.0 (Rs. in Crores)

S. No.	States	Mission Allocation under	Details of funds released (including expenditure)				
		SBM-U 2.0 (2021-2026)	2021-22	2022-23	2023-24	2024-25	2025-26 (till 09.03.26)
1	Andaman and Nicobar	8.60	0.06	0.00	1.89	0.00	1.58
2	Andhra Pradesh	1413.30	67.00	231.69	0.00	4.06	131.35
3	Arunachal Pradesh	129.00	9.84	0.00	22.58	0.98	1.65
4	Assam	503.50	9.10	70.40	4.86	26.49	31.29
5	Bihar	1204.80	8.58	0.00	0.00	260.87	22.29
6	Chandigarh	45.20	22.64	0.50	11.83	3.07	0.00
7	Chhattisgarh	727.30	10.14	199.53	0.00	6.75	5.99
8	Dadra Nagar Haveli and Daman & Diu	31.20	0.18	0.00	0.00	0.00	7.62
9	Delhi	1192.60	193.82	36.55	235.31	181.63	180.22
10	Goa	77.80	1.20	6.88	0.00	0.00	1.73
11	Gujarat	1918.90	70.15	0.00	183.76	73.25	98.40
12	Haryana	645.70	5.58	7.88	0.00	3.15	3.97
13	Himachal Pradesh	156.70	16.03	0.00	27.29	1.05	13.49
14	Jammu and Kashmir	429.90	27.98	0.00	89.46	0.00	15.04
15	Jharkhand	519.00	2.52	53.32	46.49	7.13	13.75
16	Karnataka	2245.30	216.23	77.05	232.41	53.93	232.75
17	Kerala	875.10	5.64	49.69	0.00	0.00	8.18
18	Ladakh	62.70	0.32	0.00	2.34	0.00	0.00
19	Madhya Pradesh	2200.20	121.14	29.07	89.17	347.59	56.49
20	Maharashtra	3758.50	245.22	83.75	625.38	84.00	81.52
21	Manipur	96.20	1.62	15.42	2.86	10.21	2.49
22	Meghalaya	67.30	0.60	0.00	16.19	1.28	2.91
23	Mizoram	82.50	14.83	0.00	13.46	5.09	8.32
24	Nagaland	158.88	2.34	0.00	37.83	1.33	0.00
25	Odisha	821.40	185.13	0.00	120.47	33.55	38.28
26	Puducherry	83.21	0.50	22.24	0.00	9.48	1.03
27	Punjab	1054.20	9.96	183.83	22.70	0.78	74.88
28	Rajasthan	1765.80	47.84	76.19	128.05	48.71	45.13
29	Sikkim	19.40	4.50	0.00	3.61	0.00	3.05
30	Tamil Nadu	3296.70	224.91	384.66	69.05	180.04	254.67
31	Telangana	1067.30	62.07	349.64	0.00	10.73	10.30
32	Tripura	85.30	5.53	0.00	9.81	0.00	4.37
33	Uttar Pradesh	4073.80	43.99	13.88	293.07	111.14	25.06
34	Uttarakhand	343.40	71.86	0.00	0.00	3.00	4.65
35	West Bengal	1449.30	223.50	0.00	0.00	209.97	9.29
	Total	32609.99	1932.55	1892.17	2289.87	1679.24	1391.71

Annexure-V

Annexure as referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2623 due for answer on March 16, 2026 regarding 'Status of major schemes under the Ministry'.
State/UTs wise and year wise details of financial progress i.r.t of Central Assistance during the last five years under PMAY-U & PMAY-U 2.0

Sr. No.	Name of the State/ UT	Sanctioned (₹ in crore)					Released* (₹ in crore)					Utilised** (₹ in crore)				
		2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	6,229.57	5,399.05	2,950.68	752.16	468.78	2,417.09	2,464.92	6,098.84	5,154.59	-	1,430.59	4,673.67	6,108.90	2,957.01	1,372.59
2	Bihar	549.52	177.76	54.89	194.90	1,500.21	571.50	92.30	227.86	597.11	169.50	472.14	670.41	513.93	215.15	554.92
3	Chhattisgarh	508.02	804.02	614.39	52.73	-	689.95	389.13	698.43	483.13	177.79	642.61	953.90	457.94	642.12	298.99
4	Goa	36.95	7.98	8.56	-	-	36.95	7.98	8.56	-	-	36.95	8.00	8.84	0.06	-
5	Gujarat	3,031.23	3,971.39	3,657.68	172.44	-	3,029.14	4,099.44	3,987.97	655.81	-	3,251.33	4,452.22	4,319.04	318.32	371.98
6	Haryana	287.71	177.47	125.79	-	228.84	287.71	173.90	125.79	199.86	-	287.71	368.14	163.23	127.47	43.87
7	Himachal Pradesh	41.12	41.64	20.53	5.33	-	32.81	47.04	19.44	9.61	9.64	20.14	51.38	39.09	11.85	11.18
8	Jharkhand	243.04	885.77	109.72	-	-	535.15	258.32	311.31	158.44	1.45	261.05	558.93	356.03	272.25	250.40
9	Karnataka	857.24	889.76	304.68	230.87	-	1,089.87	533.48	1,141.07	618.02	6.17	988.54	1,509.28	545.36	505.28	739.44
10	Kerala	296.37	451.40	253.82	116.28	-	173.58	378.88	241.64	225.48	83.67	301.47	278.29	415.89	192.27	163.80
11	Madhya Pradesh	1,258.88	3,032.52	1,311.37	142.53	-	2,411.03	2,003.46	2,739.99	1,280.27	270.31	1,993.90	3,267.00	2,461.71	1,415.75	606.70
12	Maharashtra	3,466.20	4,492.09	3,007.88	406.71	-	3,689.51	3,380.40	3,851.58	1,542.86	313.56	3,383.84	3,377.95	3,850.52	1,031.56	991.30
13	Odisha	310.85	826.94	30.98	281.54	79.56	386.39	333.66	295.45	293.44	26.50	340.69	374.48	388.14	288.59	139.89
14	Punjab	295.20	239.15	451.66	-	-	506.41	255.88	349.88	179.28	123.23	431.39	407.11	307.96	124.96	200.24
15	Rajasthan	804.01	776.37	1,551.77	529.88	356.99	788.65	1,013.79	733.65	683.20	223.52	788.65	857.94	840.44	450.40	511.72
16	Tamil Nadu	1,460.54	1,234.93	624.82	152.67	-	1,575.24	1,578.91	722.15	877.57	222.05	2,223.77	2,191.23	863.49	665.78	482.53
17	Telangana	1,005.21	380.01	193.94	-	1,705.22	775.36	294.95	193.94	485.00	18.70	775.36	294.95	192.76	-	469.38
18	Uttar Pradesh	3,629.35	2,080.99	2,030.15	2,277.06	834.38	4,859.54	3,915.16	2,290.34	4,451.37	1,129.95	2,817.19	7,586.76	3,298.14	4,004.52	1,881.27
19	Uttarakhand	127.88	230.91	200.59	44.12	-	160.76	90.27	172.71	130.84	62.13	111.15	109.75	176.97	117.48	130.51
20	West Bengal	1,860.86	2,104.64	309.14	-	-	1,606.02	431.24	1,138.22	945.32	515.70	895.88	1,419.15	560.04	743.56	898.16
Sub- total (States)		26,299.73	28,204.77	17,813.04	5,359.19	5,173.97	25,622.66	21,743.11	25,348.83	18,971.19	3,353.87	21,454.35	33,410.51	25,868.42	14,084.38	10,118.88
21	Arunachal Pradesh	0.62	31.69	0.19	-	118.76	8.57	27.71	0.19	14.84	5.00	7.53	56.45	4.16	-	14.84
22	Assam	276.26	491.80	146.29	203.13	-	125.50	182.53	395.40	395.86	272.21	65.03	668.57	231.92	449.36	365.91
23	Manipur	172.15	83.66	0.51	-	-	99.94	0.14	98.82	35.95	53.72	84.50	0.14	116.25	106.65	54.19
24	Meghalaya	1.20	0.25	0.11	-	-	1.30	16.97	4.59	13.56	5.46	1.20	7.92	9.03	-	8.27
25	Mizoram	141.67	15.51	5.03	-	-	71.92	15.51	163.15	43.36	65.19	30.62	15.51	74.31	0.36	236.42
26	Nagaland	50.59	0.07	0.02	-	-	106.43	34.19	0.02	86.41	24.96	34.98	30.06	67.82	73.07	45.93
27	Sikkim	1.57	1.41	0.62	-	-	1.57	1.41	0.62	-	-	1.57	1.49	0.62	-	-
28	Tripura	143.70	118.71	69.23	71.85	-	233.95	63.44	58.70	92.81	48.42	28.95	294.89	93.75	189.14	34.89
Sub- total (N.E. States)		787.76	743.10	222.00	274.98	118.76	649.19	341.90	721.49	682.79	474.95	254.39	1,075.03	597.86	818.57	760.45
29	A&N Island	3.65	0.03	0.03	-	-	0.46	1.06	0.97	-	-	0.46	1.41	0.03	-	0.94
30	Chandigarh	9.18	3.49	3.18	-	-	9.18	3.49	3.18	-	-	9.18	3.49	3.12	-	-
31	DNH & DD	45.55	27.91	33.49	-	-	45.55	27.91	33.49	-	4.29	45.55	46.49	33.49	-	-
32	Delhi	144.15	46.85	66.52	-	-	144.15	46.85	66.52	-	-	144.15	46.85	66.52	-	-
33	J&K	25.30	156.15	6.40	55.16	28.62	131.54	44.37	79.31	39.97	40.00	25.30	105.01	75.87	86.29	24.77
34	Ladakh	0.86	-	0.07	-	-	0.86	4.44	0.07	1.85	1.18	0.86	2.16	5.29	-	4.13
35	Puducherry	39.74	28.07	9.74	27.15	10.04	37.10	17.61	23.49	31.11	9.49	31.25	37.39	28.65	18.68	27.14
Sub- total (UT)		268.44	262.50	119.42	82.31	38.66	368.84	145.73	207.03	72.92	54.95	256.75	242.80	212.97	104.97	56.98
Grand Total		27,355.93	29,210.37	18,154.46	5,716.47	5,331.38	26,640.70	22,230.73	26,277.36	19,726.91	3,883.78	21,965.49	34,728.34	26,679.24	15,007.92	10,936.31

* Includes Central Assistance released during the year against houses sanctioned in preceding years.

** Includes Central Assistance utilised during the year against the funds released in preceding years.

Annexure as referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2623 due for answer on March 16, 2026 regarding 'Status of major schemes under the Ministry'.

Funds released from FY 2020-21 and onwards for Metro Rail/ RRTS Projects

(Rs. in Crores)

State/ UT	Projects	Particular	Funds allocated in FY 2020-21	Funds released in FY 2020-21	Funds allocated in FY 2021-22	Funds released in FY 2021-22	Funds allocated in FY 2022-23	Funds released in FY 2022-23	Funds allocated in FY 2023-24	Funds released in FY 2023-24	Funds allocated in FY 2024-25	Funds released in FY 2024-25	Funds allocated in FY 2025-26	Funds released in FY 2025-26 (as on 12.03.2026)
NCT of Delhi	Delhi Metro Rail Project	Total	20	20	2254	2254	3015.65	3015.65	2910.04	2910.04	4048.67	4048.67	6640.366	5752.533
Tamil Nadu	Chennai Metro Rail Project	Total	51	51	935.78	935.78	0	0	0	0	5554.15	5554.15	8688.49	4800
Karnataka	Bangalore Metro Rail Project	Total	1858	1858	3622.86	3622.86	4041.61	4041.61	3617.16	3617.16	4814.58	4814.58	1693.24	1693.24
Bihar	Patna Metro Rail Project	Total	163	163	49.5	49.5	437.5	437.5	700.75	700.75	164.37	164.37	1920.454	1617.19
West Bengal	Kolkata East West Corridor	Total	0	0	634.53	634.53	0	0	0	0	0	0	0	0
Kerala	Kochi Metro Rail Project	Total	0	0	0	0	146.74	146.74	0	0	140.8	140.8	89.3	66.02
Maharashtra	Mumbai Metro Rail Project, Pune Metro Rail Project, Thane Metro Rail Project & Thane Metro Rail Project	Total	2046.85	2046.85	5607	5607	1864.95	1864.95	5093.89	5093.89	5496.6	5496.6	3607.76	3607.76
Gujarat	Ahemdabad & Surat Metro Rail Projects	Total	992.74	992.74	1962.47	1962.47	3665.95	3665.95	2892	2892	3284.72	3284.72	1187.8	1187.8
Madhya Pradesh	Indore and Bhopal	Total	0	0	777.86	777.86	477.54	477.54	1718.74	1718.74	505.81	505.81	2220.24	1193.57

	Metro Rail Projects													
Haryana	Millenium City Centre to Cyber City Gurugram	Total	0	0	0	0	0	0	0	0	10	10	240	240
Uttar Pradesh	Lucknow, Agra, Kanpur & Noida Metro Rail Projects	Total	1352	1352	3134	3134	2025.68	2025.68	2517.25	2517.25	649.25	649.25	1121.9	909.71
Total for Metro Rail Projects	Total for Metro Rail Projects	Total	6483.59	6483.59	18978	18978	15675.62	15675.62	19449.83	19449.83	24668.95	24668.95	27409.55	21067.823